## OA/260/87

Coram: Hon ble Mr. P.H. Trivedi

Hon ble Mr. P.M. Joshi

: Vice Chairman

: Judicial Member

## 26.5.1987

Pending admission, issue notice on the respondent on interim relief to be continued and on merits. The respondent shall not cause the applicant to vacate his quarters until Oth June, 1987. Adjourned to 10-6-87 you commission and further shall share (Fields)

(P.H.Trivedi) Vice Chairman

(P.M.Joshi) Judicial Member

## OA/260/87

Coram: Hon'ble Mr. P.H. Trivedi : Vice Chairman

Hon'ble Mr. P.M. Joshi

: Judicial Member

## 10/6/1987

Heard the learned advocate Mr.J.C.Sheth for the applicant who states that in the meantime the respondent has cancelled the impugned order and accordingly no cause survives, and therefore requests leave to withdraw the application. He is placing on record the order dated 28.5.1987. The order may be so taken on record. Permission granted. The case is disposed of accordingly.

> (P.H.Trivedi) Vice Chairman

Judicial Member